

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

* * * * *

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 30 AUG 1988

APPLICATION NO.

1149

/ 88(F)

W.P. NO.

Applicant(s)

Shri M.R. Gundu Rao

To

v/s

The Secretary, M/o Communications,
New Delhi & another

1. Shri M.R. Gundu Rao
No. 63/A, 12th Main
22nd Cross, II Block
Rajajinagar
Bangalore - 560 010
2. Shri M.R. Shailendra
Advocate
No. 869/C, V Block
Rajajinagar
Bangalore - 560 010

Respondent(s)Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/INTERIM ORDER
passed by this Tribunal in the above said application(s) on 29-8-88.

Encl : As above

for DEPUTY REGISTRAR
(JUDICIAL)

O/C

30-8-88

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

1149

Application No. of 1988(F)

Applicant

M. R. Gundu Rao

v/s

Respondent

The Secy, M/o Communications,
New Delhi & another.

Advocate for Applicant

M. R. Shailendra

Advocate for Respondent

Date

Office Notes

Orders of Tribunal

KSPVC/LHARM(A)
29.8.88.

Applicant by Shri M.R.S. He files a memo for permission to withdraw this application.

Permission sought for is granted.

Application is rejected as withdrawn.

Sd/-

VICE CHAIRMAN

Sd/-

MEMBER(A)

TRUE COPY

for [Signature]
DEPUTY REGISTRAR (JD)
30/8
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE